



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,15th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:30 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
34	C.Ex.App./4/2020 BY SLIP	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S PAN PARAG INDIA LTD.	MR. B SARMAH MR B HAZARIKA	MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Civil)/1731/2020 in C.Ex.App./4/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S PAN PARAG INDIA LTD.	MR B SARMAH MR B HAZARIKA	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR. S P SHARMA MR. N N DUTTA
MOTION				
35	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
	WITH I.A.(Civil)/1319/2021 in WP(C)/3038/2021	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEBA
ADMISSION				
36	WA/228/2021 FIXED	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR R P SHARMA MS S P CHETRY	SC, SEC. EDU. SC, FINANCE

37	WA/268/2021 FIXED	DUSU TACHO Versus MONYA RIBA (HAGE) AND 2 ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	MR. N C DAS (R-1) MS. M DEVI (R-1) MR. A DAS (R-1) GA, AP
	WITH I.A.(Civil)/1776/2021 in WA/268/2021	DUSU TACHO Versus MONYA RIBA (HAGE) AND ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP
38	WA/294/2021 FIXED	SIVANGA PRATIM SARMA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U B SARMA MRS. G SARMA	SC, WATER RESOURCE
39	WA/310/2021 B/O	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC
	WITH I.A.(Civil)/1925/2021 in WA/310/2021	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC
HEARING				
40	WA/201/2018 FIXED	SRI RINGKHAND KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	WITH I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHAND KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
41	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
43	WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4271/2019 in WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU SC, BTC
44	WA/222/2018	SRI DANSWRANG BORO AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
46	WA/255/2018	SRI LOKNATH BASUMATARY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MRS N SAIKIA MR. A SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE

47	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN MR. A SAIKIA	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/3980/2018 in WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
48	WITH WA/49/2019	SRI RINGKHAND KHUNGUR BAGLARI AND 72 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
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12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 15-11-2021 TO 18-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/8605/2019 B/O, WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/120/2020 FIXED	YAKUB ALI @ EYAKUB ALI SHEIKH Versus THE UNION OF INDIA AND 4 ORS	MR. A A R KARIM MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	PIL/72/2021	MASADDAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. V RAJKHOWA MR. D GOGOI SC, REVENUE	GA, ASSAM SC, G M D A SC, GMC
4	WP(C)/5973/2021 B/O	HAMED ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
5	WP(C)/5975/2019 B/O, WITH LCR	MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

6	PIL/63/2021 FIXED	KALIMOHAN ROAD DURGA PUJA COMMITTEE AND 6 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S BISWAS MR C GOGOI MS D DEVI	MR. S DUTTA (R-3) GA, ASSAM MR. S DUTTA (R-3) MR S DUTTA (R-3) SC, S.M.B.
HEARING				
7	WP(C)/2855/2017 WITH LCR, FIXED	MUSTT. ASIA BEGUM Versus THE STATE OF ASSAM and 3 ORS.	MR.U DAS MR.D SARMAH MR. D K BAGCHI	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/7585/2018 FIXED, WITH LCR	ALIMUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/7001/2019 FIXED, WITH LCR	ABDUL JALIL @ A. JALIL AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR J K MISHRA MS. P BORAH MR. J K MISRA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/7234/2019 FIXED, WITH LCR	USMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/1799/2021 FIXED, WITH LCR	MUSSTT TOZIRON NISHA @ MUSSTT TOZIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
39	WP(C)/5954/2021 AS FIRST ITEM, BY SLIP	VALERIUS EKKA AND 36 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N BISHAYA MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
40	WP(C)/4874/2021 FIXED	KANJILA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, BTC SC, FINANCE SC, REVENUE
41	WP(C)/5986/2021 BY SLIP	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, F C I
42	WP(C)/6007/2021 B/O	ASIAN ENERGY SERVICES LTD. AND ANR. Versus OIL INDIA LIMITED	MR G KHANDELIA MR. K DEKA	SC, O I L
<u>ADMISSION</u>				
43	WP(C)/5587/2021 FIXED	SAJJAN KUMAR SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR MS. A JAIN	SC, GMC
<u>ORDERS</u>				
44	Cont.Cas(C)/317/2021 FIXED	AMIT GOYAL Versus M S MANNIVANNAN, IAS AND ANR.	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
45	Cont.Cas(C)/323/2021 FIXED	AJIRAN BIBI Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR A K DAS	

46	Cont.Cas(C)/327/2021 FIXED	BEAUTY DAS Versus M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
47	Cont.Cas(C)/329/2021 FIXED	SADA BORGHAIN AND ANR Versus M. S MANIVANNAN , IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND MRS. B KONWAR	
48	Cont.Cas(C)/330/2021 FIXED	MONIDA KHATUN Versus M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/3422/2021 FIXED	MOTOR WORKERS UNION Versus OIL INDIA LIMITED AND 2 ORS	MR A DASGUPTA MS B DAS	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MS. C BASUMATARY SC, OIL
25	WP(C)/3995/2021 B/O	NAZIR AHMED TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. R A CHOUDHURY	GA, ASSAM SC, PWD
26	WP(C)/6008/2021 B/O	DHIRENDRA PATWORY AND 16 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM SC, FINANCE
ORDERS				
27	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
28	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
WITH				
29	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.

30	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
31	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,15th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
27	Bail Appln./3212/2021 CONNECTED WITH ITEM NO 14 IN THE DAILY CAUSELIST	MD. RAJIBUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
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16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	Crl.Pet./511/2021 FIXED	DIN ISLAM Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./3178/2021 FIXED	NABA DEEP ROY Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
BAIL HEARING				
24	AB/1785/2021	JUNAIDUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
25	AB/1808/2021	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR. R ALI MR R A AHMED	PP, ASSAM
26	AB/2128/2021	MAHARUM ALI Versus THE STATE OF ASSAM	MR D R GOGOI	PP, ASSAM
27	AB/2132/2021	BIPLAB MANDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. S P ROY MS. K YADAV MS S DAS MR. R L YADAV	PP, ASSAM
28	AB/2546/2021	ASHOK KUMAR GUPTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

29	AB/2551/2021	RAJESH CHANDRABHANJI KINGRANI AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
30	AB/2556/2021	AJOY CHUTIA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
31	AB/2599/2021	MUKUL CHANDRA BORUAH Versus THE STATE OF ASSAM	MR H K SARMA MR. PRAN BORA MR. M SAHEWALLA	PP, ASSAM
32	AB/2648/2021	BIKI DEBNATH AND ANR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
33	AB/2650/2021	RATAN CH DAS Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
34	AB/2698/2021	ASHOK VERMA AND ANR. Versus THE STATE OF ASSAM	MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
35	AB/2785/2021	IBRAHIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	MR. M KHAN MR. J RAHMAN PP, ASSAM
36	AB/2798/2021	GAUTAM CHANDA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
37	AB/3024/2021	NURUDDIN ALI Versus THE STATE OF ASSAM	MD A A HUSSAIN MD. A HASSAN S K HAZARIKA	PP, ASSAM
38	AB/3250/2021	NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN	PP, ASSAM
39	AB/3304/2021	RIASAT ALI CHOUDHURY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS MR M DEB	PP, ASSAM
40	AB/3517/2021	SANIDUL ISLAM @ ROKIBUL ISLAM Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM

ORDERS

41	W.P.(CrI.)/19/2021 FIXED	JATNA SINGH PATAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM
42	CrI.A./96/2021 WITH LCR 5 FILES, OFFICE NOTE, FIXED	ARUP DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
	WITH I.A.(CrI.)/206/2021 in CrI.A./96/2021	ARUP DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021

7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
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16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/5953/2021 FIXED	PARAG KHANIKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
ORDERS				
51	I.A.(Civil)/1924/2021 B/O, WITH WP(C) 2219/2021 (D/O), in WP(C)/2219/2021	PRANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
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16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
82	Bail Appln./3091/2021 CONNECTED WITH ITEM NO 21 IN THE DAILY CAUSELIST	KAJOLI BORO AND 5 ORS Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
83	AB/3132/2021 FIXED	JONAB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
84	Bail Appln./3146/2021 FIXED	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
85	AB/3667/2021 FIXED	SARKAR MOHAMMAD PEARE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>HEARING</u>				
86	CrI.A./154/2011 WITH LCR 5 FILES, FIXED	AMAL SONOWAL Versus STATE OF ASSAM	MR.R K DUTTA MR.U J SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
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7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
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21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
61	Bail Appln./3194/2021 B/O	ASHAB DAIMARI Versus THE STATE OF ASSAM	MR M R ADHIKARI MS S P CHETRY MRS. M BORAH	PP, ASSAM
62	Bail Appln./3198/2021 B/O	PRAKASH PUGALIA AND ANR Versus THE STATE OF ASSAM	MR. T K MISRA	PP, ASSAM
63	Bail Appln./3203/2021 B/O	IKRAMUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
<u>ADMISSION</u>				
64	Tr.P.(CrI.)/26/2019 FIXED	TOFIKUR RAHMAN BORAH AND 7 ORS. Versus HANNA YESMIN SHAIOD	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
<u>BAIL HEARING (BA)</u>				
65	Bail Appln./2387/2021 FIXED	TRILU @ TRILUSON SAIKIA Versus THE STATE OF ASSAM	H Z SINGHA MR. S J SARMAH	PP, ASSAM
66	Bail Appln./2991/2021 FIXED	KAMALUDDIN AHMED Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
<u>BAIL HEARING</u>				
67	AB/3332/2021 FIXED	NAZRUL ISLAM @ NAZRUL AKOND Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

ORDERS

68	Crl.Rev.P./223/2021 FIXED	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D GOSWAMI R RAHMAN MS. R BHATTACHARYYA	PP, ASSAM
HEARING				
69	Crl.A./119/2021 P/H, WITH LCR 3 FILES, FIXED	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
	WITH I.A.(Crl.)/272/2021 in Crl.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
70	Crl.A./141/2020 WITH LCR 3 FILES, P.B.-1 , FIXED	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
	WITH			
71	Crl.A./12619/2019 (Filing Number)	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR		
	WITH I.A.(Crl.)/87/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MS M D MEDHI MR. B C DAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
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7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
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18)	MR P K BORAH	18-11-2021	To	22-11-2021
19)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
20)	MR. M A SHEIKH	17-11-2021	To	18-11-2021
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22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,15th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
45	MACApp./436/2018 WITH LCR, B/O	SRI LACHIT SONA AND ANR Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR. P BORA MD. ASLAM MR. J KOTOKY	MR. K K BHATTA (R3) MS JONA TALUKDAR (R3)
46	I.A.(Civil)/1699/2021 WITH LCR, FIXED in MACApp./135/2019	SMTI DHIRU BORA Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. B CHETRI MS. D J BORAH (r-1) MS. J TALUKDAR	MR. B CHETRI
	WITH MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
	WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
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21)	MR. S C KEYAL	13-11-2021	To	16-11-2021
22)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,15th November 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
43	CRP(IO)/122/2021 B/O	JATIN CHOUDHURY AND 2 ORS Versus JITU GOSWAMI	MR. D CHOUDHURY MR. T CHAKRABORTY	
44	CRP(IO)/123/2021 B/O	NITUMONI SAIKIA AND ANR Versus JITU GOSWAMI	MR. D CHOUDHURY MR. T CHAKRABORTY	
<u>ORDERS</u>				
45	I.A.(Civil)/1921/2021 B/O in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR
	WITH RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
<u>HEARING</u>				

46	CRP/137/2017 WITH LCR, B/O	HASINA BEGUM Versus NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR. S K GHOSH MS F AHMED
47	CRP/79/2015	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARIYA	MR.H R A CHOUDHURY MR. T U LASKAR MR.N DHAR MS.E YASMIN MS.S DASGUPTA MRS.R CHOUDHURY	MR.S K GHOSH
48	CRP/80/2015	RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARIYA	MR.H R A CHOUDHURY MR. T U LASKAR MR.N DHAR MS.E YASMIN MS.S DASGUPTA MRS.R CHOUDHURY	MR.S K GHOSH
49	RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/2098/2016 in RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/931/2017 in RSA/139/2016	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM and 5 ORS Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
50	RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/2072/2016 in RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
	WITH I.A.(Civil)/924/2017 in RSA/186/2016	MD ABDUL SALAM Versus SMTI NILIMA BHATTACHARYA	MR.H R A CHOUDHURY MS.E YASMIN MRS.R CHOUDHURY	MR.S K GHOSH MS.F AHMED
51	RSA/120/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM	
	WITH I.A.(Civil)/1104/2017 in RSA/120/2017	SMTI HASINA BEGUM Versus SMTI NILIMA BHATTACHARYYA	MS.R CHOUDHURY MS.N BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	CRP/174/2016 WITH LCR, FIXED	THE EXECUTIVE ENGINEER PWD NORTH LAKHIMPUR BUILDING DIVISION Versus KIRAN HAZARIKA	MR D NATH	
FOR HEARING U/O XLI RULE II C.P.C.				
45	RSA/13/2021 FIXED	SRI PHILIP DAIMARY and ANR Versus SMTI KIRAN DAS and 3 ORS	MR J K PARAJULI MR P DEKA MR. D M NATH MRS. N S PARAJULI	

LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

[THIS BENCH WILL SIT AT 10:30 AM]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./147/2015 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus SHASHI SINGH and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR. S K GOSWAMI for respondents 1,2,3 MR. S K JAIN MR. C M MAHANTA MR. R KATHKATIA MS. D PAUL
2	WITH MACApp./45/2016	RELIANCE GENERAL INSURANCE CO. LTD. Versus DOLLY CHAKRABORTY and 3 ORS.	MR T KALITA MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. S K GOSWAMI(R- 1-3) MR. R KATHKATIA R- 1-3 MR. C M MAHANTA(R- 1-3)
3	MACApp./86/2017 CAVT. NO. 410/2016 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI KALPAN KUMARI DEKA and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.P BORTHAKUR	MR.S M SARMA MR.K GOGOI MS.S MEDHI R-5 MRS.R GOGOI(R-5) MRS.S DEKA(R-5) FOR CAVEATOR MR.A BAISHYA
4	MACApp./424/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMT ARATI BORO and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.A C BAISHYA R-1 MR.H DAS(R-1)

LEAVE NOTE OF ADVOCATES FOR 15/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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